

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/891(KB)2020  
IA(I.B.C)/342(KB)2023, IA(I.B.C)/123(KB)2023,  
IA(I.B.C)/305(KB)2023, IA(I.B.C)/341(KB)2023,  
IA(I.B.C)/1657(KB)2022, IA(I.B.C)/487(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>TH</sup> MARCH, 2023, 10:30 A.M**

IN THE MATTER OF	<b>BANK OF INDIA VS MCNALLY BHARAT ENGINEERING COMPANY LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearances (via video conferencing/physical)**

Ms. Shweta Dubey, Adv. : For RP in IA 342/2023, IA 123/2023, IA 341/2023  
Ms. Kanishka Prasad, Adv. : and IA 487/2023, as respondent in IA 305/2023  
  
Mr. S.K. Tiwari, Adv. : For Income Tax Authority

**ORDER**

1. Ld. Counsel for the RP present. Ld. Counsel for Income Tax Authority present.
2. **IA(I.B.C)/342(KB)2023**
  - i. Ld. Counsel to implead Suspended Board of Directors as party respondents.
  - ii. Let the needful be done within one week.
  - iii. Post this matter again on **31/03/2023**.
3. **IA(I.B.C)/123(KB)2023**
  - i. This IA has been filed for placing on record 4<sup>th</sup> Progress Report at page 10. This IA is accompanied by an affidavit of RP at page 21-22.
  - ii. Progress Report is taken on record. IA is allowed and **disposed of**.
4. **IA(I.B.C)/305(KB)2023**
  - i. We are not able to hear the Ld. Counsel appearing virtually.

- ii. Therefore, this matter is adjourned to **31/03/2023**.
  - iii. In the meantime, Ld. Counsel is directed to serve a copy of this application to the Resolution Professional.
5. **IA(I.B.C)/487(KB)2023**
- i. This IA has been filed for taking on record report on the reconstitution of CoC. The report is at page 11 of this IA accompanied by an affidavit of RP at page 10.
  - ii. The same is taken on record. IA is allowed and **disposed of**.
6. **IA(I.B.C)/341(KB)2023**
- i. Hard copy of this IA be filed with the Registry during the course of this week.
  - ii. List this matter on **31/03/2023**.
7. Post CP on **18/04/2023**.

**Satya Ranjan Prasad**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**